## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

CPN

CORAM:

C.P NO. 31(ND)/2016 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.S.K MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY:

Anil Goyal & Ors.

V/s.

M/s.Kalyan Polypacks Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

Monic Cooper | REPRESENTATION SIGNATURE

17 K. datta

2) Shandam Parasher | Petitioner topic

31 Sharam Sharma

## **ORDER**

<u>CA No.115/PB/2016</u>: This is an application to bring on record some additional documents. Mr. Dutta, ld. Counsel for the applicant-petitioner raised various objections. The application is allowed subject to all just exceptions including the objections raised by Mr. Dutta.

To come up for arguments on 22.11.2016.

[CHIEF JUSTICE M.M. KUMAR]

[S.K. MOHAPATRA] MEMBER[T]

20.10.2016 [ravi]